

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 31 OF 2020

K. P. Ibrahim

..... Petitioner

V e r s u s

State of Goa

..... Respondents

Mr. S. S. Kakodkar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. G. Shetye, Additional Government Advocate for the Respondent no.1.

Ms., Kalpa Govenkar, Advocate holding for Mr. A. D. Bhohe, Advocate for the Respondent no.7.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 13th August, 2020

P.C.

1. The learned Advocate General has clarified the position that Form 'A' relied upon by the petitioner, at page 163 of the paper book, was not the correct Form 'A' insofar as the present tender is concerned. He has placed on record the correct Form and he submits that the declaration which is

styled as an undertaking by respondent no.7, is in accordance with the correct form.

2. Mr. Kakodkar, the learned Counsel for the petitioner, admits that there was a miscommunication between him and the petitioner or rather the petitioner went by the usual Form. He tenders an apology on behalf of the petitioner for this. He, however, submits that the undertaking furnished by respondent no.7 is not in accord with the correct Form now placed on record by the learned Advocate General. He also pointed out that the submissions made by him that the estimated costs were on the basis of market rate to the extent of 70% and GSR rates to the extent of 30%, was not accurate. Upon calculations, it is evident that the estimated cost to the extent of 93% was based upon market rates.

3. So far as the latter aspect is concerned, the learned Advocate General states that verification may be necessary and, therefore, the matter may be kept tomorrow. Accordingly, we place this matter for further consideration tomorrow i.e. 14.08.2020, first on board.

4. Ms. Kalpa Govenkar, learned Counsel, who holds for Mr. A. D. Bhobe, learned Counsel for the respondent no.7, submits that Mr. Bhobe will also address the Court tomorrow on the issue of the undertaking/declaration.

5. Accordingly, stand over to 14.08.2020, first on board.

M. S. JAWALKAR

M. S. SONAK, J.

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